

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Establishment Section) Civil Secretariat,  
Srinagar/Jammu

**Subject : Final Selection list for the post of Urdu Typist, advertised vide Notification No. 05 of 2020 dated 24.12.2020- Forwarding of recommendation thereof.**

**NOTICE**

The following candidate who has been recommended by the J&K Services Selection Board vide letter No. JKSSB-Scry/11/2025-06 (E-7704003) dated 07.08. 2025 for the appointment to the post of Urdu Typist (advertised vide Notification No. 05 of 2020 dated 24.12.2020) is hereby directed to submit his e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar in person within a period of Twenty One (21) days positively for uploading the same on the Employees Verification System (EVS), failing which it shall be presumed that he is not willing to take up his appointment as Urdu Typist in the Jammu and Kashmir Urdu Coordination Cell (Subordinate) Service and shall forfeit his right of appointment without any further notice.

| S.No. | Name of the Candidate S/ Shri | Parentage              | Address  | Selection Category |
|-------|-------------------------------|------------------------|--|--------------------|
| 1     | Sameer Ahmed                  | Mohammad Maqbool Kumar | Kumar Mohalla (Gupt Ganga) Ishber, Srinagar-North-191121 | OM                 |

*Reyaz Ali Bhat*  
(Reyaz Ali Bhat)  
Deputy Legal Remembrancer  
02/09/25

Dated: 02-09-2025

No. LAW-Estt/203/2025-10

Copy to the :

1. Commissioner Secretary to Government, General Administration Department.
2. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
3. Director Finance, Department of Law, Justice and PA.
4. Director Urdu Coordination Cell.
5. Secretary, J&K Services Selection Board.

6. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
7. Concerned candidate for information and compliance.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
9. Concerned file.

A handwritten signature or set of initials, possibly 'B', written in black ink.